कार्यालय जिला एवं सत्र न्यायाधीश होशंगाबाद (म0प्र0)

परिपत्र

क्रमांक 552/दो–1–8/19 होशंगाबाद, दिनांक 23.05.2020

प्रति,

(1) समस्त न्यायालयों के पीठासीन अधिकारीगण,

(2) समस्त अनुभाग, प्रभारी अधिकारीगण
होशंगाबाद/इटारसी/पिपरिया/सोहागपुर/सिवनीमालवा जिला होशंगाबाद(म.प्र.)

(3) प्रस्तुतकार, जिला न्यायाधीश, होशंगाबाद

विषयः न्यायालय के साक्ष्य लेखकों से अभिलेखागार में संचित निराकृत अभिलेखों के निर्णय एवं आदेश सी.आई.एस. साफ्टवेयर में दर्ज कराने के संबंध में।

संदर्भः रजिस्ट्री ज्ञापन क्रमांक रजिस्ट्रार आई.टी./एस.ए./2020/564 जबलपुर, दिनांक 27.04.2020

––00––

उपरोक्त विषय एवं संदर्भ अनुसार कोरोना वायरस(कोविड–19) के संक्रमण को देखते हुए अधीनस्थ न्यायालयों में साक्षियों को आहुत नहीं किया जारहा है, इस कारण प्रत्येक न्यायालय में पदस्थ साक्ष्य लेखकों के पास कोई कार्य नहीं है। अभिलेखागार मे संचित निराकृत अभिलेखों का निकट भविष्य में डिजिटलाइजेशन व स्केनिंग के लिए माननीय उच्च न्यायालय मध्यप्रदेश, जबलपुर द्वारा प्राधिकृत एजेंसी द्वारा नियुक्त चंद संविदा कर्मियों द्वारा निराकृत अभिलेखों के निर्णय एवं आदेश सी.आई.एस. में दर्ज करने का कार्य संपन्न कराने में स्वभाविक विलंब को दृष्टिगत रखते हुए कोविड–19 की संक्रमण की वर्तमान अवधि में व निकट भविष्य में जब तक न्यायालयों में साक्षियों को आहुत नहीं किये जा रहे हैं, तब तक प्रत्येक न्यायालय के साक्ष्य लेखक की ड्यूटी अभिलेखागार में संचित निराकृत अभिलेखों के निर्णय एवं आदेशों को सी.आई.एस. में अपलोड करने अथवा पूर्व से दर्ज अभिलेखों का सत्यापन करने का कार्य संपादित कराया जाना अपेक्षित है।

जिले में कार्यरत सभी न्यायालयों के पीठासीन अधिकारियों को निर्देशित किया जाता है कि वे अपने न्यायालय में पदस्थ साक्ष्य लेखक को आदेशित कर अभिलेखागार में संचित निराकृत अभिलेखों के निर्णय एवं आदेश सी.आई.एस. में दर्ज/सत्यापन कार्य संपादित कराना सुनिश्चित करें।

प्रभारी अधिकारी, अभिलेखागार होशंगाबाद/इटारसी/सोहागपुर/पिपरिया को निर्देशित किया जाता है कि वे अभिलेखापाल को आदेशित करें कि प्रत्येक दिवस न्यायालय के साक्ष्य लेखकों को संचित, निराकृत अभिलेख के बस्ते पावती लेकर दर्ज करने को उपलब्ध करावे ताकि वे अपने न्यायालय के कम्प्यूटर पर अभिलेखों के निर्णय व आदेश अपलोड करने का कार्य संपादित करें तथा कार्य संपादन उपरांत अभिलेखों का बस्ता वापिस लाने पर प्रत्येक अभिलेख वापसी जमा का मिलान कर पावती निरस्त करते हुए अभिलेखों की पुर्नप्राप्ति दर्ज कर संबंधित साक्ष्य लेखक की डेली डायरी में तदाशय की टीप अंकित करें।

(चन्द्रेश कुमार खरे)
जिला एवं सत्र न्यायाधीश
होशंगाबाद(म.प्र.)

Record Room

2 1 MAY 2020
1149

न्यायालयः— द्वितीय अपर जिला एवं सत्र न्यायाधीश इटारसी, जिला—होशंगाबाद(म.प्र.)

क्रमांक / /न्याया. /2020 इटारसी,दिनांक 20/05/2020

प्रति,

मानीय जिला एवं सत्र न्यायाधीश महोदय,
होशंगाबाद, जिला—होशंगाबाद(म.प्र.)

द्वारा:— माननीय प्रभारी अधिकारी अभिलेख प्रकोष्ठ होशंगाबाद।

विषयः— सी.आई.एस. सॉफ्टवेयर में प्रकरणों के आदेश/निर्णय की प्रति अपलोड किये जाने के संबंध में।

संदर्भः— माननीय उच्च न्यायालय जबलपुर का पत्र कमांक/Reg.(IT) (SA)/2020/564 दिनांक 27—04—2020.

—00—

माननीय महोदय,

उपरोक्त विषयांतर्गत माननीय उच्च न्यायालय म.प्र. जबलपुर के संदर्भित आदेश के पालन में दिनांक 01.01.2015 से वर्तमान तक के निर्णय/आदेशों की प्रतियों को अपलोड करना है। इटारसी में वर्ष 2018 में अभिलेखागार कार्यशील हुआ है। इस न्यायालय के पूर्वाधिकारी द्वारा वर्ष 2017 में पारित निर्णय/आदेशों की स्केन्ड प्रतियां अभिलेखागार होशंगाबाद से इस न्यायालय की मेल आई—डी hjsitarsi@gmail.com पर प्रेषित करने हेतु अभिलेखापाल अथवा संबंधित कर्मचारी को निर्देशित करने की कृपा करें, ताकि स्केन्ड प्रतियों को सी.आई.एस. में अपलोड किया जा सके। वर्ष 2017 के अनअपलोडिड निर्णय/आदेशों के प्रकरणों की सूची सुलभ संदर्भ हेतु इस पत्र के साथ **संलग्न** कर सादर प्रेषित है।

इटारसी,
दिनांक 20/05/2020

(श्रीमती प्रीतिसिंह) 20.05.20
द्वितीय अपर जिला एवं सत्र न्यायाधीश
इटारसी, जिला—होशंगाबाद(म.प्र.)

वर्ष 2017 के कुल 105 प्रकरणों की सूची संलग्न है, जिनके निर्णय/आदेशों की Scanned प्रतियां वांछित हैं।

(श्रीमती प्रीति सिंह) 20.05.20
द्वि.अपर जिला न्यायाधीश
इटारसी, जिला—होशंगाबाद (म.प्र.)

CIVIL COURT ITARSI DISTRICT HOSHANGABAD
II Additional District & Session Judge
Smt Priti Singh
From Date: 01-01-2015 To Date: 31-12-2018
Order Not Uploaded

S.No.	Case No.	Petitioner Name	Respondent Name	Date of Decision
1	RCS HM/100113/2015	BABOOLAL YADAV	NEETA YADAV	10-04-2017
2	RCS HM/100070/2015	PREMANARAYAN	BANARAS AAHIRAVAR	21-04-2017
3	RCS HM/100072/2015	JAYA GAUD	VISHAL GAUD	05-05-2017
4	RCS HM/100051/2016	GUDAVIN JARJ	AABHILASHA JARJ	11-05-2017
5	MJC/100035/2013	SUNEETA ROKAD	MUKESH	16-05-2017
6	RCS HM/100091/2015	GUANJA NAMADEV	YOGENDR VAIDY	16-05-2017
7	RCS HM/100125/2015	MEENA DORASIYA	KISHOR DORASIYA	18-05-2017
8	RCS HM/45/2017	Gunja Vaidh	Yogendra Vaidh	18-05-2017
9	RCS HM/100048/2016	NEELESH	SHIVA	19-06-2017
10	MACC/100057/2014	JAREENA BEE	SANJEEV DUBE	21-06-2017
11	RCS HM/100069/2015	MAMATA KAHAR	SHIV KAHAR	21-06-2017
12	RCA/100022/2015	SANTOSH MALAVEEY	UAMAKAANT MALAVEEY	22-06-2017
13	RCS HM/100089/2014	MAYANK DUBE	MEENAL DUBE	22-06-2017
14	RCS HM/100129/2015	KARIASHNAKUMAR RAVAT	BHARATEE RAVAT	22-06-2017
15	RCS HM/100081/2016	Pradeep Raikwar	Bharti Kashyap	22-06-2017
16	RCA/100008/2013	CHETARAM	BHANGIYABAEE	23-06-2017
17	MACC/100190/2005	KAMAANDET KENDREEY POORAPH SANSTHAN IATARASEE	PARAVINDAR SINH	30-06-2017
18	MACC/100077/2015	RAMMALAL MAVASE	DAYARAM UARPH BHEEM GAUAND (AKUNJAMA)	30-06-2017
19	RCS HM/100044/2012	NISHA TIVAREE	VIKAS KUMAR TIVAREE	30-06-2017
20	RCS HM/100102/2014	MAHESH SONEE	AANEETA SONEE	04-07-2017
21	EX MJC/6/2017	Suresh Sarathe	Rajesh Tiwari	08-07-2017
22	MACC/100117/2013	MAHESH PRASAD PATEL	DHARMADAS CHAURE	08-07-2017
23	MACC/100040/2015	RITIK KUCHABANDIYA	HARIOAM GIREE	08-07-2017
24	RCS HM/100025/2015	MUKESH SINH RAJAPOOT	HEMALATA RAJAPOOT UARPH PINKEE	08-07-2017
25	RCS HM/100069/2016	Meena Gour	Apoorv Gour	08-07-2017
26	RCS HM/34/2017	Chandrashekhar Mehra	Savita Mehra	08-07-2017
27	RCS HM/100076/2015	NARAYAN GIREE	SONALEE GIREE	12-07-2017
28	RCS HM/100108/2015	LEKHARAM UARPH SANJOO	BABEETA RAIKAVAR	12-07-2017
29	RCS HM/100096/2015	SUKESH PATAIL	REKHA PATAIL	17-07-2017
30	EX AB/8/2013	Mahindra and Mahindra Financial Services Ltd.	Arun Kumar Chourey	18-07-2017
31	EX MJC/100016/2014	KARIASHNABAEE	NYOO IANDIYA IANSHYOREANS KANPANEE LIMITED	18-07-2017
32	RCS HM/100126/2013	SUDHEER RAMAKUCHE	NIDHI RAMAKUCHE	18-07-2017
33	RCS HM/100070/2014	REVATEE PRASAD	CHHAYA BAEE	18-07-2017
34	RCS HM/100111/2015	AASHOK PANDOLE	SVATI PANDOLE	28-07-2017
35	MCA/100013/2014	PAARVATEE BAEE	MAHESH	02-08-2017
36	MCA/100019/2013	SANDEEP KUMAR SONEE	RAJESH KUMAR SONEE	04-08-2017
37	EX MJC/100114/2016	SAROJ	JEEVANALAL	05-08-2017

CIVIL COURT ITARSI DISTRICT HOSHANGABAD
II Additional District & Session Judge
Smt Priti Singh
From Date: 01-01-2015 To Date: 31-12-2018
Order Not Uploaded

S.No.	Case No.	Petitioner Name	Respondent Name	Date of Decision
38	MCA/100009/2015	MOO YUSUPH	MOO IADAREESH	09-08-2017
39	RCS HM/100078/2014	PREMASHANKAR MANDALEKAR	DURGA MANDALEKAR	09-08-2017
40	EX MJC/100495/2016	Chandraprabha Ahirwar	National Ins. Co. LTD. Through Branch Manager	10-08-2017
41	RCS HM/100053/2016	GHANASHYAM AAHIRAVAR	JAYASHREE AAHIRAVAR	10-08-2017
42	RCA/100015/2015	JAMANAPRASAD	GAREEBADAS	11-08-2017
43	RCS HM/100106/2015	RAJENDR	KANCHAN	16-08-2017
44	MJC/100020/2013	KUSUMABAEE	DINESH KUMAR CHAUDHAREE	29-08-2017
45	BA/91/2017	Rambharos Urf Dhuni Yadav	State - Police Station Tawanagar	13-04-2017
46	CRR/300580/2016	Jitendra Urf Jittu Yadav	State - Police Station Pathrota	17-04-2017
47	BA/109/2017	Narmada Prasad	State - Police Station Kesla	28-04-2017
48	BA/102/2017	Dilip Kumar Baroniya	State - Police Station Pathrota	01-05-2017
49	BA/120/2017	Rahul Chouhan	State - Police Station Kesla	01-05-2017
50	BA/121/2017	Chandrakala Meena	State - Police Station Tawanagar	01-05-2017
51	CRR/11/2017	Manjur Qureshi	State - Police Station Kesla	02-05-2017
52	CRR/12/2017	Ahsaan Qureshi	State - Police Station Kesla	02-05-2017
53	BA/123/2017	Kallu Singh Urf Chatrapal Singh	State - Police Station G.R.P. Itarsi	05-05-2017
54	BA/126/2017	Hari Malviya	State - Police Station Itarsi	08-05-2017
55	ST/100215/2014	State	AAJAY THAKOORAR	11-05-2017
56	BA/130/2017	Rohit Urf Sahu Chawri	State - Police Station Itarsi	12-05-2017
57	BA/129/2017	Sandeep Dubey	State - Police Station Kesla	13-05-2017
58	CRA/800582/2016	Anil Yadav	State	13-05-2017
59	CRA/100134/2014	RINKOO UARPH NELASAN	State	17-05-2017
60	CRA/100295/2015	RIKHEERAM UARPH LIKHEERAM	State	17-05-2017
61	CRA/100204/2011	State	SANDEEP CHAND BAKORE	18-05-2017
62	CRA/800528/2016	Santosh Urf Chit Chor	State - Police Station Itarsi	18-05-2017
63	BA/145/2017	Sandeep Dubey	State - Police Station Kesla	23-05-2017
64	CRR/21/2017	Abrar Khan	State - Police Station Itarsi	06-06-2017

CIVIL COURT ITARSI DISTRICT HOSHANGABAD
II Additional District & Session Judge
Smt Priti Singh
From Date 01-01-2015 To Date: 31-12-2018
Order Not Uploaded

S.No	Case No.	Petitioner Name	Respondent Name	Date of Decision
65	CRR/22/2017	Abrar Khan	State - Police Station Itarsi	06-06-2017
66	ST/100357/2015	State	BANTEE KUCHABANDIYA	15-06-2017
67	CRA/100280/2015	AANIL	State	16-06-2017
68	CRA/800557/2016	Omprakash Chouhan	State - Police Station Kesla	16-06-2017
69	BA/159/2017	Haridas Markam	State - Police Station Tawanagar	19-06-2017
70	BA/160/2017	Deepak Evne	State - Police Station Kesla	19-06-2017
71	CRR/100275/2015	MANNOO	State	19-06-2017
72	CRA/100243/2015	SALAKARAM	State	20-06-2017
73	CRA/800537/2016	Prem Shankar	State - Police Station Pathrota	20-06-2017
74	ST/300585/2016	State Police station Itarsi	Hafij Mohammad Shahid	20-06-2017
75	CRR/100207/2015	SEEMA YADAV	State	22-06-2017
76	CRA/100069/2013	HAREEDAS UARPH DADOO	State	23-06-2017
77	CRA/100258/2015	BHOOPENDR SINH	State	23-06-2017
78	CRA/100286/2015	SUKHARAM	State	23-06-2017
79	BA/165/2017	Bablu	State - Police Station Tawanagar	28-06-2017
80	BA/167/2017	Haridas	State - Police Station Tawanagar	28-06-2017
81	BA/168/2017	Kusum Bai Patel	State - Police Station Pathrota	28-06-2017
82	CRA/100271/2015	MANNOO	State	28-06-2017
83	CRA/100272/2015	DURGESH KAHAR	State	28-06-2017
84	BA/138/2017	Karan Kewat	State - Police Station Kesla	29-06-2017
85	BA/139/2017	Karan Kewat	State - Police Station Kesla	29-06-2017
86	CRA/100229/2015	PRASHAANT RAVAT	State	30-06-2017
87	CRA/800581/2016	Pappu @ Sunil	State	30-06-2017
88	MJC R/104/2017	State - Police Station Itarsi	Anwar Ahmad	03-07-2017
89	BA/176/2017	Lata Bai	State - Police Station Tawanagar	05-07-2017
90	BA/178/2017	Brajkishore Pal	State - Police Station Pathrota	06-07-2017
91	CRA/100291/2015	RAMAPRASAD	State	07-07-2017
92	CRA/100161/2015	GOVIND	State	08-07-2017
93	CRA/100292/2015	RAMAPRASAD GAULEE	State	08-07-2017
94	CRA/800548/2016	Parmanand Mehra	Sunil Tayade	08-07-2017
95	CRA/800616/2016	Ravi Urf Ravindra Singh Chouhan	Suraj Singh Solanki	08-07-2017
96	CRA/22/2017	Krishnakant Diwan	Omprakash Chourey	08-07-2017

CIVIL COURT ITARSI DISTRICT HOSHANGABAD
II Additional District & Session Judge
Smt Priti Singh
From Date: 01-01-2015 To Date: 31-12-2018
Order Not Uploaded

S.No.	Case No.	Petitioner Name	Respondent Name	Date of Decision
97	CRA/23/2017	Krishnakant Diwan	Omprakash Chourey	08-07-2017
98	CRA/100297/2015	KANHAIYALAL	MOHANADAS	12-07-2017
99	CRR/100169/2008	SAHAB SIHAN PATAIL	State	14-07-2017
100	CRA/800538/2016	Vajid Ali	State - Police Station Pathrota	14-07-2017
101	CRR/100118/2013	RAJESHVAREE BAEE	State	27-07-2017
102	CRA/100168/2014	LAKHAN	State	10-08-2017
103	MJC R/121/2017	State - Police Station Rampur Gurra	Amar Singh	18-08-2017
104	CRR/100068/2016	PRATEEK SAHAGAL	State	21-08-2017
105	CRA/800524/2016	Narmada Prasad Gour	Divya Kumar Thapak	27-09-2017